

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 5142**

**TO BE ANSWERED ON THE 27<sup>TH</sup> MARCH, 2018/ CHAITRA 6, 1940 (SAKA)  
PROPOSAL FROM DAMAN AND DIU**

**5142. SHRIMATI DARSHANA VIKRAM JARDOSH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether any action has been taken by the Union Territory Administration of Daman and Diu in consultation with the State Government of Gujarat to submit a joint comprehensive proposal under National Conservation of River Plan to check pollution in Daman Ganga River to the Ministry of Environment, Forest and Climate Change; and**

**(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (b) No Madam. However, the UT Administration of Daman & Diu carried out a study on pollution status of River Daman Ganga and development of pollution abatement strategies for river system in the entire river stretch from Madhuban Dam to its confluence with Arabian sea at Moti Daman. Water samples at 22 discharge points and 30 locations in the river stream were collected and analysed.**

**UT Administration of Daman & Diu has taken up the matter with Chairman, Gujarat Pollution Control Board (GPCB), Govt. of Gujarat regarding the common discharge of wastewater into Daman Ganga River. The Chairman, Gujarat Pollution Control Board (GPCB) along with his team of officials and representatives from Central Pollution Control Board (CPCB) regional office, Vadodara held a meeting with the Administrator,**

**UT Administration of Daman & Diu on 10/02/2018 on issues related to water pollution in River Daman Ganga flowing from Vapi to Daman and decided to:**

- i. Have regular meeting of the task force constituted for the purpose as per Govt. constitution dated 10/12/2014.**
- ii. Regular collection of water samples at a discharge points of Daman Ganga River shall be carried out jointly by Gujarat Pollution Control Board (GPCB) and Pollution Control Committee (PCC), Daman & Diu and Dadra and Nagar Haveli.**
- iii. Separate joint sampling shall be carried out by Gujarat Pollution Control Board (GPCB), Pollution Control Committee (PCC), Daman & Diu and Dadra and Nagar Haveli and Central Pollution Control Board (CPCB) at discharge points or locations. The samples shall be sent for analysis to the laboratories of Gujarat Pollution Control Board (GPCB), Central Pollution Control Board (CPCB) & Nation Environmental Engineering Research Institute (NEERI).**
- iv. Viability of laying an underground pipeline carrying out the effluent to the deep sea entirely through Gujarat territory shall be got examined by Gujarat Government.**

**All the industrial and hotel units operating in Daman & Diu and Dadra and Nagar Haveli had been asked to install the Effluent Treatment Plant (ETP) and Sewage Treatment Plant (STP) respectively. The effluents so discharged in Daman Ganga at drainage point and in river stream are monitored regularly by collecting water samples. Efforts are on to check the water pollution in river Daman Ganga.**

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